

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:5224
ANSWERED ON:21.12.2000
ILLEGAL VENDORS
RAVINDRA KUMAR PANDEY

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government are aware that rail passengers face lot of problems due to illegal coolies and illegal vendors at railway stations;
- (b) if so, whether Government have conducted preventive enquiry in each division during the last three years and current year to deal with this type of situation; and
- (c) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI DIGVIJAY SINGH)

(a) to (c): Some cases of passengers facing problems due to activities of unauthorised coolies and vendors have come to notice. During the checks conducted by the Railway administration from time to time, the persons operating unauthorisedly as vendors and coolies are apprehended and action is taken against such persons as per the provisions of Railways Act, 1989. During the years 1997, 1998, 1999 & 2000 (upto November), the number of such persons apprehended on the Zonal Railways is as under:-

Railway 1997 1998 1999 2000 (upto Nov.)

Central	6462	7125	9078	10842
Eastern	1202	1805	2585	1207
Northern	1294	899	1174	1398
North Eastern	176	198	211	258
Northeast Frontier	50	80	50	90
Southern	8620	11136	10578	9373
South Central	4049	4009	6948	8686
South Eastern	1041	1357	1459	1987
Western	5591	6914	6955	6456